एक समीक्षा समिति स्थापित किए जाने का प्रस्ताव है जो कि गांधीवादी विचारधारा व दर्शन के संदर्भ में सामाजिक विज्ञान अनुसंधान संस्था के रूप में इसकी संस्थित का मूल्यांकन करेगी। उक्त मूल्यांकन के पश्चात गांधी विद्या संस्थान को राष्ट्रीय महत्व की संस्था घोषित किए जाने संबंधी मामले पर शिक्षा विभाग अपनी राय देगा।

Haksar Committee's recommendations

1978. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the specific recommendations of the Haksar Committee regarding the affairs of the Lalit Kala Akademi that have been accepted by the Government;
- (b) the recommendations that have been rejected and the reasons for such rejection; and
- (c) the time frame within which the recommendations that have been accepted are proposed to be implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) The Haksar Committee has made 31 specific recommendations regarding Lalit Kala Akademi (LKS). Out of these, the Government has accepted 23 recommendations. Decision on other 7 recommendations is being discussed with LKA and is yet to be finalised. Details of these recommendations with their status are given in the Annexure. [See Appendix 178, Annexure No. 41]

Report of the Committee on drugs

1979. DR. D. VENKATESHWAR RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Committee appointed by Government to decide the issue of decontrol of nineteen bulk drugs have urged to change the terms of reference so that criteria for inclusion from price control applied equally to all drugs;

- (b) if so, whether Government have considered the request;
 - (c) if so, the details thereof; and
- (d) by when the Committee is likely to submit its report?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) (a) The Committee, which was appointed by the Government to look into the matters related to representations received in regard to inclusioin/exclusion of drugs from price control, did not urge the Government for any change in the terms of reference.

- (b) and (c) Does not arise.
- (d) As at present, the term of the Committee stands expired on 30th April, 1996.

Air pollution level in Delhi

1980. SHRI RAJ BABBAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the air pollution level in Delhi is increasing alarmingly despite Government's claim of minimising the same;
- (b) whether the city's transport system is the biggest defaulter in the matter, if so, the reason for not taking any action against them; and
- (c) the number of vehicles prosecuted so far in the anti-pollution drive?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) Ambient air quality date of Delhi indicates that levels of carbon monoxide and oxides of nitrogen are beyond the prescribed limits in areas of high traffic density and at busy traffic intersections. Levels of sulphur dioxide are within prescribed limits.